

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/458(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	RASPL INDUSTRIES PVT. LTD. VS HARIHAR INTERNATIONAL PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Shreya Choudhary, Adv.] For the Liquidator
Mr. Abhit Kumar Singh, Liquidator] Liq-in-person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **09.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**